

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 1343 of 1996 (b)

New Delhi, dated the 4th June, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Surender Kumar,
S/oShri Chhotey Lal,
1223, Behind Kali Masjid,
Sita Ram Bazaar,
Delhi-110006.

... APPLICANT

By Advocate: Shri U. Srivastava

VERSUS

1. Union of India through
the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi.
2. The Director General,
DAVP,
Ministry of I & B,
PTI Building,
3rd Floor,
Parliament Street,
New Delhi.
3. The Distributing Manager,
M.M. Wing,
K.G. Marg,
B Block,
New Delhi. ... RESPONDENTS

By Advocate: Shri V.S.R.Krishna

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Heard.

2. Both counsel agree that this O.A. may be disposed of with a direction to Respondents subject to availability of work they should consider reengaging the applicant, who is at present stated to be out of employment, in preference to outsiders and those with overall lesser length of past service. Thereafter having regard to the

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number of days of service put in by bym in the past they should consider applicant's case for grant of temporary status, in accordance with existing rules and instructions on the subject.

3. This O.A. stands disposed of accordingly. No costs.

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(S.R. ADIGE)
Member (A)

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